



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-58/1998/156/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Prasanta Saikia  
District & Sessions Judge,  
Udalguri.

Dated Guwahati, the 6<sup>th</sup> January, 2020.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(U) 02 dtd 02.01.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 03.01.2020 and 04.01.2020, has been granted/rejected. The Addl. District and Sessions Judge, Udalguri, in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-58/1998/157/A, dated 6.1.20**  
Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court

**JT. REGISTRAR (VIGILANCE)**